LOK SABHA
UNSTARRED QUESTION NO. 694
TO BE ANSWERED ON 23rd JULY, 2026

E20 FUEL RETAIL OUTLETS

†694. SHRI TANUJ PUNIA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the extent to which the country's dependence on crude oil imports and the measures taken by the Government to reduce such dependence;

(b) the details of the number of retail outlets offering ethanol blended E20 fuel along with the number of retail outlets offering fuel without blending ethanol in the country, State/UT-wise; and

(c) whether the Government proposes to create a price stabilisation fund to prevent the rise in oil prices due to fluctuations in crude oil prices, if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री

(श्री सुरेश गोपी)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) As per data published by the Petroleum Planning and Analysis Cell (PPAC), the consumption of petroleum products and production of Crude Oil during Financial Year 2025-26 is 241.611 MMT and 27.95 MMT respectively.

The Government have adopted a multi-pronged strategy to reduce the import dependency on crude oil which, inter alia, include demand substitution by promoting usage of natural gas as fuel/feedstock across the country towards increasing the share of natural gas in economy and moving towards gas based economy, promotion of renewable and alternate fuels like ethanol, compressed bio gas and biodiesel, creating electric vehicle charging infrastructure, refinery process improvements, promoting energy efficiency and conservation, efforts for increasing production of oil and natural gas through various policies initiatives, etc. For promoting the use of Compressed Bio Gas (CBG) as automotive fuel, Sustainable Alternative Towards Affordable Transportation (SATAT) initiative has also been launched.

Further, Government is taking various steps to boost domestic oil and gas production and reduce dependence on crude oil imports, which, inter-alia, include the following:

i. Policy under PSC regime for early monetization of hydrocarbon discoveries, 2014.
ii. Discovered Small Field Policy, 2015.
iii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016.

iv. Policy for Extension of PSCs, 2016 and 2017.
v. Policy for early monetization of Coal Bed Methane, 2017.
vi. Setting up of National Data Repository, 2017.
vii. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017.
viii. Policy framework for extension of PSCs for Discovered Fields and Exploration Blocks under Pre-New Exploration Licensing Policy (Pre-NELP), 2016 and 2017.
ix. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
x. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
xi. Natural Gas Marketing Reforms, 2020.
xii. Lower Royalty Rates, Zero Revenue Share (till Windfall Gain) and no drilling commitment in Phase-I in OALP Blocks under Category II and III basins to attract bidders.
xiii. Release of about 1 Million Sq. Km. (SKM) 'No-Go' area in offshore which were blocked for exploration for decades.
xiv. Government is also spending about Rs.7500 Cr. for acquisition of seismic data in onland and offshore areas and drilling of stratigraphic wells to make quality data of Indian Sedimentary Basins available to bidders. Government has approved acquisition of additional 2D Seismic data of 20,000 LKM in onland and 30,000 LKM in offshore beyond Exclusive Economic Zone (EEZ) of India

(b) All retail outlets of Public Sector Oil Marketing Companies (OMCs) of the country, having petrol selling facilities, dispense E20 petrol. The state-wise distribution of such retail outlets is provided in the annexure.

(c) A one-time budgetary support not exceeding Rs.10,000 crore for Oil Marketing Companies (OMCs) to provide Aviation Turbine Fuel price stabilisation support to Scheduled Indian Airlines for their domestic and international operations has been approved.

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Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 694 to be answered on 23.07.2026 regarding "E20 Fuel Retail Outlets" asked by Sh. Tanuj Punia:

The state-wise distribution of retail outlets dispensing ethanol fuels is provided in the table below:

State/UT	Number of Retail Outlets (as on 1.7.2026)
Chandigarh	48
Delhi	401
Haryana	4437
Himachal Pradesh	892
Jammu & Kashmir	824
Ladakh	41
Punjab	4331
Rajasthan	7505
Uttar Pradesh	13462
Uttarakhand	959
Sub Total North	32900
Andaman & Nicobar Islands	24
Bihar	4025
Jharkhand	2018
Odisha	2889
West Bengal	3541
Sub Total East	12497
Arunachal Pradesh	329
Assam	1724
Manipur	223
Meghalaya	369
Mizoram	134
Nagaland	253
Sikkim	78
Tripura	163
Sub Total North East	3273
Chhattisgarh	2578
Dadra & Nagar Haveli and Daman & Diu	74
Goa	156
Gujarat	6728
Madhya Pradesh	7085
Maharashtra	9448
Sub Total West	26069
Andhra Pradesh	5046
Karnataka	7632
Kerala	3283
Lakshadweep	4
Puducherry	218
Tamil Nadu	8130
Telangana	4630
Sub Total South	28943
All India	103682

Source :PPAC